

**MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR**

**CYBER LAWS AND APPRECIATION & HANDLING OF DIGITAL EVIDENCE  
REFRESHER PROGRAMME (ETC\_14\_2022)  
(through online and other modes of telecommunication)**

**DATE: 19<sup>th</sup> November, 2022**

**SCHEDULE**

<b>SESSION</b>	<b>TIME</b>	<b>TOPICS</b>
I	11.00 am to 11.05 am	Introduction of the Workshop & prefatory remarks  By: <b>Addl. Director, MPSJA</b>
II	11.05 am to 01.00 pm	Cyber Laws & Marshaling and appreciation of Electronic Evidence  <i>Followed by open interactive session</i>  By: <b>Shri Manish Sharma, OSD, MPSJA</b>
<b>LUNCH BREAK</b> (01.00 pm to 2.00 pm)		
III	2.00 pm to 3.30 pm	Investigation of Cyber Crimes and Handling Of Digital Evidence  By: <b>Dr. Rakshit Tandon, Director/Founder – Hack Dav Technologies Pvt. Ltd.</b>  <i>Followed by open interactive and Valedictory session</i>

Note: The Schedule is subject to change as per exigencies.

**ADDL. DIRECTOR**